

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-277-2020**

Minaxi Fernandes ..... Petitioner  
Versus  
State of Goa and Others ..... Respondents

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Mr. Dharmanand Vernekar, Advocate for the Petitioner.

Ms. Ankita Kamat, Additional Government Advocate for Respondent No. 1.

Mr. Somnath Karpe, Advocate for Respondent No. 2.

**Coram:- M.S. SONAK &  
M.S. JAWALKAR, JJ.**

**Date:- 1<sup>st</sup> December, 2020**

P.C.

Stand over to 09.12.2020.

2. In the meanwhile, we expect the parties to sort out the issue involved in this Petition by themselves.

**M.S. JAWALKAR, J.**

**M.S. SONAK, J.**

EV